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IN THE HIGH COURT OF DELHI AT NEW DELHI

CO.PET. 329/2011 +

IFCI FACTORS LTD

..... Petitioner

Through

versus

KOUTONS RETAIL INDIA LTD

..... Respondent

Mr. Siddharth and Mr.M.J. Alam, Through

Advs. for the ex-management.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER 23.10.2019

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CA No. 1127/2019

List on 30.10.2019.

JAYANT NATH, J.

OCTOBER 23, 2019/rb